

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQ),
TIS HAZARI COURTS, DELHI
ORDER

For the sake of smooth functioning, with immediate effect the Recruitment Cell is bifurcated into Recruitment Cell and Promotion Cell, so that the Officer-in-Charge, Recruitment Cell assists the Recruitment Committee and the Officer-in-Charge, Promotion Cell assists the Selection Committee in their respective jurisdictions.

For the sake of expeditious processing and avoidance of conflicting decisions, it is directed that henceforth, the Officer-in-Charge, Recruitment Cell shall be invited in and shall attend all meetings of the Recruitment Committee and the Officer-in-Charge, Promotion Cell shall be invited in and shall attend all meetings of the Selection Committee in their respective jurisdictions.

It is further directed that in accordance with Rule 9 of the Delhi District Courts Establishment Rules, the Recruitment Cell shall place before the undersigned in the month of January 2021 and thereafter every year, a report containing the details of the number of direct recruitment vacancies existing and likely to occur during the year in different categories of posts.

GIRISH KATHPALIA Digitally signed by GIRISH
KATHPALIA
Date: 2020.09.14 19:58:30 +05'30'

(GIRISH KATHPALIA)
District & Sessions Judge, (HQ)

No. 927/16945-17095 DJ(HQ)/Covid lockdown/Recruitment/2020 dated 14.09.2020

Copy forwarded for information and necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. All learned District & Sessions Judges, Delhi.
3. All Judicial Officers nominated as Officers-in Charge and Chairpersons/Members of Administrative Committees
4. The AO(J)/Branch Incharge, all Branches (Central District) Tis Hazari Courts, Delhi.
5. The Website Committee for uploading.
6. The Caretaker/Incharge Caretaking Branch, Central District.
7. PS to the undersigned.
8. The Chowki Incharge, Tis Hazari Courts, Delhi.
9. R&I for uploading on LAYERS.

GIRISH KATHPALIA Digitally signed by GIRISH KATHPALIA
Date: 2020.09.14 19:58:49 +05'30'
District & Sessions Judge, (HQ)